

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 199/252/PB/2018

In the matter of:

Akshaj Properties Pvt. Ltd.

....Appellant

Vs.

ROC & Another.

....Respondent

Under Section: 252

Order delivered on 03.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :

For the Respondent :

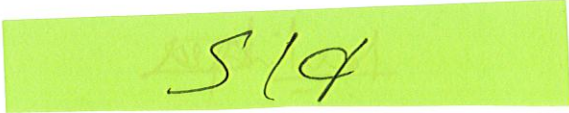
For the IT

: Ms. Lakshmi Gurung, St. Counsel with
Mr. Divey Kant & Ms. Easha Kadian,
Advocates

ORDER

Learned Company Secretary states that counsel for the appellant is in personal difficulty and seeks adjournment. For further consideration on 05.09.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**